

1	2	3	4	5	6	7	8
6	Gujarat	3476	3795	3537	3546	3598	3800
7	Haryana	1400	3715	1429	3740	1458	3885
8	Himachal Pradesh	436	610	444	635	453	655
9	Jammu & Kashmir	657	600	672	630	687	650
10	Karnataka	3761	2590	3817	2736	3872	3110
11	Kerala	2423	1889	2457	2000	2490	2100
12	Madhya Pradesh	5601	4879	5711	4975	5820	5060
13	Maharashtra	6668	4102	6799	4250	6931	4450
14	Manipur	157	83	160	84	164	115
15	Meghalaya	151	52	155	54	158	55
16	Mizoram	60	9	62	12	64	15
17	Nagaland	105	44	109	45	112	45
18	Orissa	2667	542	2715	560	2764	590
19	Punjab	1693	5583	1716	5970	1741	6400
20	Rajasthan	3736	4586	3813	4958	3890	4840
21	Sikkim	35	30	37	30	38	35
22	Tamil Nadu	4603	3468	4648	3524	4691	3965
23	Tripura	235	34	240	35	246	40
24	Uttar Pradesh	11699	10649	11903	10991	12105	11400
25	West Bengal	5715	3023	5812	3095	5907	3095
UNION TERRITORIES							
26	A&N Islands	25	24	26	25	27	25
27	Chandigarh	58	37	60	38	63	40
28	Dadra & Nagar Haveli	12	10	12	4	13	4
29	Daman & Diu	9	1	9	1	9	1
30	Delhi	828	235	858	260	888	270
31	Lakshadweep	4	1	5	1	5	1
32	Pondicherry	68	27	70	28	71	29
Grand Total		71300	57625	72588	60240	73874	63525

Source : State Departments of Animal Husbandry & Dairying

[English]

Export of Pulses

1366. SHRI SURAJBHANU SOLANKI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether sufficient provisions have been made under the National Pulses Development Plan to export pulses; and

(b) if not, the efforts made by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). Sufficient provision has been made under the Centrally Sponsored National Pulses Development Project (NPDP) to boost the production

of pulses to meet the domestic demand. Since pulses are in short supply there is no question of their export and make provision for this purpose under NPDP.

[Translation]

Consumer Fora in Delhi

1367. SHRI DAU DAYAL JOSHI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government of National Capital Territory of Delhi has submitted any proposal to the Union Government to establish seven additional consumer redressal fora in Delhi;

(b) if so, the decision taken by the Union Government thereon; and